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Government of India

Ministry of Commerce & Industry

Department of Commerce

Directorate General of Foreign Trade

UdyogBhawan

New Delhi

New Delhi, Dated: 29th November,2021

Subject: Amendment in Export Policy of Agar Oil and Agarwood Chips and Powder obtained from artificially propagated source and insertion of policy conditions – regarding

S.O. (E) In exercise of powers conferred by Section 3 read with Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the Chapter 12 and Chapter 33 of Schedule – 2 of ITC (HS) Export Policy, 2018 related to Agarwood:

Chapter - 12

S.No	ITC HS Codes	Description	Existing Policy	Revised Policy	Policy Condition
86A	12119080	AGARWOOD (Aquilaria Malaccensis) (INCLUDING CHIPS AND Powder)	Free	Restricted	The annual quota for export of Agarwood (Aquilaria Malaccensis) Chips and Powder obtained from artificially propagated source (cultivated origin outside forest areas) has been fixed as under: Agarwood Chips and Powder – 25000 Kg per annum. The export of Agarwood (Aquilaria Malaccensis) powder and Chips is permitted subject to following conditions: I. Applications for an export license for the export of agarwood (Aquilaria Malaccensis) obtained from artificially propagated sources (cultivated

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origin outside forest areas) should be accompanied by attested copies of certificate of origin issued by an Officer of the Forest Department, authorized by concerned State Government from where stocks were procured/exported, giving details of the date of procurement from legal sources and quantities procured. The certificate of origin should mention that the plantation from which agarwood (Aquilaria Malaccensis) was obtained is registered with the State Government. II. A certificate of the current position stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the PCCF, should also accompany the application for an export license. III. A copy of the export order received by the concerned firm. IV. Coloured photograph of products duly certified by the concerned officer designated by the Forest Department. V. An undertaking from the firm that items of agarwood (Aquilaria Malaccensis) proposed to be exported has been

harvested from
plantation following all
conditions of CITES
for harvesting of
agarwood (Aquilaria
Malaccensis).

Chapter – 33

S.No	ITC HS Codes	Description	Existing Policy	Revised Policy	Policy Condition
S.No	A CONTRACTOR OF THE PARTY OF TH	Description Agar Oil	The state of the s		Policy Condition The annual quota for export of Agar Oil obtained from artificially propagated source has been fixed as under: Agar Oil – 1500 Kg per annum. The export of Agar Oil is permitted subject to following conditions: I. Applications for an export license for the export of agaroil extracted from agarwood (Aquilaria Malaccensis) obtained from artificially propagated sources (cultivated origin outside forest areas) should be accompanied by attested
					outside forest areas) should
					position of stocks so procured and available with

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	the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the PCCF, should also accompany the application for an export license III. A copy of the export order received by the concerned firm. IV. Coloured photograph of products (agarwood) (Aquilaria Malaccensis) duly certified by the concerned officer designated by the Forest Department. V. An undertaking from the firm that items of agaroil proposed to be exported has been harvested from plantation following all conditions of CITES for harvesting of agarwood (Aquilaria Malaccensis).
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2. Effect of this Notification:

- Export policy of Agar Oil and Agarwood (Aquilaria Malaccensis) Chips and Powder has been amended from Free to Restricted with immediate effect.
- Export Quota of 25000 Kg per annum for Agarwood (Aquilaria Malaccensis) Chips and Powder and Export Quota of 1500 Kg per annum for Agar Oil has been notified.
- The policy condition regarding export of Agarwood (Aquilaria Malaccensis) Chips and Powder and Agar Oil has also been notified.

(Amit Yadav)

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